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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/145/2016  
NAME OF THE PETITIONER(S) : Michael Stennett  
NAME OF THE RESPONDENT(S) : M/s Megabarre Asia Pacific India Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ROHAN RAJASEKARAN PREETHI S. ARASU for Rajagopal & Rajmohanan Advocates	Counsel for Petitioner	RDR
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**ORDER**

Counsel for petitioner present. Time extended at request for submitting arguments on behalf of the petitioner. Put up on 22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)